

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 210**  
**67(ND)14**

**IN THE MATTER OF:**

**Daljit Singh Bawa & Ors.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Rising Star Constructions Co. Pvt.  
Ltd.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 17.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Ankur S. Kulkarni Adv for petitioner  
Imran Moulaley for Respondents No. 2 & 3**

**ORDER**

Since the documents are not on record, the parties are directed to upload the documents on the DMS.

List the matter on 12<sup>th</sup> October 2021.



**(L. N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**